

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 1951**

TO BE ANSWERED ON MONDAY, MARCH 14, 2022/PHALGUNA 23, 1943 (SAKA)

Allocation and Utilisation of Funds

**1951. SHRIMATI SANDHYA RAY
DR. DHAL SINGH BISEN
DR. RAMAPATI RAM TRIPATHI**

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds allocated/provided by the Union Government to the States including Madhya Pradesh and Uttar Pradesh for development of various schemes during the last five years, year-wise and department-wise;
- (b) whether the said funds have been utilised by the States including Madhya Pradesh and Uttar Pradesh;
- (c) if so, the details of funds received, spent and the unspent amount during the said period, year/ department/ item-wise;
- (d) whether the Government has an existing auditing mechanism to look into the amount of funds utilized so far and if so, the details thereof along with the reasons for non-utilization the unspent funds; and
- (e) the steps taken by the Government to ensure timely utilization of the entire funds by the States?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a): The Union Government provides resources to States including the States of Madhya Pradesh and Uttar Pradesh through Ministries/Departments under the heads Tax Devolution, Finance Commission Transfers, Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS), ACA for EAPs, Special Assistance etc. Summarized details of 'Transfer of Resources to States' during the last five years 2016-17 to 2020-21 are as follows:

| (Rs. in crore) | | | | | | |
|----------------|--|---------|---------|---------|---------|---------|
| Sl. No. | Items | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 |
| 1 | Tax Devolution to States | 608000 | 673005 | 761454 | 650678 | 594997 |
| 2 | Transfers to States excluding Tax Devolution | 372562 | 408292 | 425985 | 466648 | 674389 |
| | Of which | | | | | |
| (a) | Centrally Sponsored Scheme | 225848 | 262043 | 271478 | 275428 | 308306 |
| (b) | Central Sector Schemes | 2407 | 15964 | 13629 | 12864 | 16143 |
| (c) | Finance Commission Transfers | 95550 | 92244 | 93704 | 123710 | 184063 |

Source: Union Budgets 2018-19 to 2022-23

(b) to (e): As per the extant practice, release of funds to the States under various programmes including Schemes/Programmes mandated by the Finance Commission are governed by prescribed guidelines of the respective Schemes/Programmes, submission of Utilization Certificates for funds released as per General Financial Rules (GFRs) and funds that remain unutilized are adjusted towards the Grants-in-Aid payable during the next years. The Ministries/Departments of the Union Government conduct regular evaluation of the Schemes being implemented by them. The NITI Aayog also conducts concurrent evaluation of the selected Programmes/Schemes.
